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the Act have been framed and are laid on the Table of Lok Sabha. The other Rules and Regulations of the Institute are under preparation. [See Appendix V, annexure No. 43.]

(b) The other Rules will be laid on the Table of Lok Sabha as soon as finalised and approved by Government.

विभागीय भोजन-व्यवस्था पर व्यय

*१६८५. श्री खुशवस्त राव . स्या रेसवे मंत्री यह बताने की कृपा करेंगे कि .

- (क) क्या यह सच है कि रेलवे बोडं ने इस प्राशय के प्रादेश जारी किये हैं कि रेलवे मे विभागीय भोजन-व्यवस्था के लिये सरीदी गई वस्तुये जैसे चीनी के बतंन, खाने के बतंन, खरी काटा चम्मच, तौलिये, साबुन भौर प्रन्य वस्तुये जो भोजनालयो में काम में ग्राती हैं, वे सब यात्री सुविधा के लिये सुरक्षित विकास निधि में से खरीदी जाये;
- (स) क्या इस श्रादेश की एक प्रति सभा की टेबल पर रखी जायेगी; ग्रीर
- (ग) इस प्रकार का ग्रादेश देने के क्या कारण हैं ?

रेलबे मंत्री (श्री जगजीवन राम).
(क) प्रादेश यह है कि शुरू में जो सामान लिये जाये, सिफं उन्हीं का खर्च विकास निधि (Development Fund) से किया जाये। यात्रियो भीर रेल का उपयोग करने वाले दूसरे लोगो की सुविधा के लिये जो काम किये जाते हैं, उनका खर्च इसी निधि से किया जाता है। लेकिन तौलिये, साबुन भीर इस तरह के दूसरे सामान की लागत सवालन-ध्यय (Working expenses) में हाली जाती है, यात्री-सुविधा के मनुदान (amenities grant) में नहीं।

(स) पत्र की एक प्रति सभा-पटल पर रस्त दीगयी है। विसिधे परिसिट्ट ५ अनुवन्ध संस्था ४४ (ग) विमागीय सान-पान व्यवस्था (Departmental Catering) का उद्देश्य यह है कि यात्रियों को ग्रच्छा साना मिले भीर सर्विस भच्छी हो, इसस्तिये बर्नन भादि की लागत की 'विकास निधि-यात्री सुविधा, (Development Fund Passenger amenitie) के मद में डालना उचित ही है।

सुरेमनपुर के निकट रेत-नार्ग का टूट जाना

*१६८६. भी सरजूपांडे: क्या रेसवे मत्री यह बताने की कृपा करेगे कि:

- (क) सुरेमनपुर के निकट रेल-मार्ग के टूट जाने के फलस्वरूप कुल कितनी हानि हुई।
- (स) इस टूटे रेल-मार्ग को ठीक करने के लिये क्या सरकार भ्रविलम्ब कार्यवाही कर रही है; भौर
- (ग) इस रेल-मार्ग की मरम्मत में कितना समय लगेगा ?

रेलवे मत्री (भी अगत्रीयन राम): (क) लाइन टूटने से १,२०,००० रुपये का नुकसान हुन्ना । रेल-यातायात फिर चालू करने के लिये डाइवशंन बनाकर जो नयी लाइन बिछायी गयी, उसपर ६,५०,००० रुपये खर्च हुये ।

- (ल) पीछे हटा कर बनारे हुरे एक एलाइनमेट पर डाइवर्शन लाइन बनाकर यातायात फिर चालू किया गया है। यह सभव नहीं था कि पहली टूटी हुई लाइन की मरम्मत करके उसपर फिर गाडियां चलाई जांवें। इस समस्या को स्थायी रूप से हल करने के लिये गगा और घाषरा के बीच 'वाटर शेड' के साय-माथ पीछे हटाकर एक लाइन (retired alignment) बनाने के बारे में विचार किया जा रहा है।
- (ग) रेल यातायात बन्द होने के २४ दिन बाद, यानी २६ चगस्त, १६५७ को

डाइवर्शन लाइन पर गाड़िया फिर चलने सगी।

Sindbu Besettlement Corporation Ltd.

*1687. Shri Assar: Will the Minister of Transport and Communications be pleased to state:

- (a) what amount by way of aid or loan or shares has been invested by the Government of India in the construction of Gandhi Dham Township by the Sindhu Resettlement Corporation Ltd.;
- (b) the powers this corporation and its management enjoy in respect of the administration of this township; and
- (c) what are the measures provided for the proper regulation of this corporation?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). A statement is laid on the Table of Lok Sabha. [See Appendix V. annexure No. 451

Railway Freight Concession for Colr Yarn

*1688, Shri Kumaran: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that the Southern Railway has cancelled the Station-to-Station concession rate railway freight for movement of coir yarn and rope from Cochin Harbour Terminus and Kozhikode (Calicut) to Shalimar (Calcutta):
- (b) whether Government have received any representation from the Coir Board for the restoration of the freight concession; and
- (c) if so, the steps Government have taken in the matter?

The Minister of Railways (Shri Jagiivan Ram): (a) Yes.

- (b) Yes.
- (c) The matter is under examination.

Electrification of Calcutta Suburban Railway Lines

- *1689, Shri D. C. Sharma: Will the Minister of Ratiways be pleased to state:
- (a) whether an agreement has been signed between the Governments of India and France for the electrification of the Calcutta Suburban Railway lines; and
- (b) if so, the nature of the agreement?

The Minister of Railways (Shri Jactivan Ram); (a) Yes, Sir. Draft agreement was signed on 27th August. 1957 with Societe Nationale des Chemins de fer Français-S.N.C.F .-(French National Railway Administration).

(b) S.N.C.F., under the agreement, will provide technical collaboration on all aspects of Railway electrification in Calcutta Suburban areas programmed for execution on 25 K.V. A.C. 50 cycle system.

They will also train Indian Technical personnel on 25 KV AC 50 cycle traction system.

Transport on Pathankot-Kulu Motor Road

- *1691. Shri Hem Raj: Will the-Minister of Transport and Communications be pleased to refer to reply given to Unstarred Question No. 1026 on the 29th August, 1987 state:
- (a) whether it is a fact that due to the shortage of motor vehicles on the Pathankot-Kulu Road, the passengers are daily put to great inconvenience and have to wait for days together to get their seats; and
- (b) whether Government propose to grant some more motor route permits to private limited Transport Companies to ease the transport difficulties on the Pathankot-Kulu Road?

The Minister of State in the Ministry of Tranpsort and Communications (Shri Raj Bahadur): (a) and (b). From information available it appears.